

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 51 of 2012
& IA - 105 of 2012**

Dated : 24th April, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Indian Wind Power Association ...Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. T. Srinivasa Murthy

Counsel for the Respondent(s) : Mr. S. Vallinayagam for TNEB

**Appeal No. 56 of 2012, IA No.119 of 2012
& IA No.120 of 2012**

The Southern India Mills Association Appellant (s)

Versus

Tamil Nadu Electricity Board & Anr. ...Respondent (s)

**Counsel for the Appellant(s) : Mr. N.L. Rajah
Mr. S. S. Swaminadhan
Mr. Saurabh Gupta**

Counsel for the Respondent(s) : Mr. S. Vallinayagam for TNEB

ORDER

(I.A. Nos. 105/12 & 119/12)

We have heard the learned counsel for the parties.

Orders are reserved in I.As in both the matters.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/mk